

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST

Date: 14th December, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U. D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	M.A. No. 1050/2015 in R.A. No. 14/2015 in Original Application No. 521/2014	Om Dutt Singh & Anr. Vs State of U.P. & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. along with Mr. R.P. Mehrotra, Adv. for R – 1 & 2 Ms. Deep Shikha Bharati, Adv. for R- 3 Ms. Priyanka Sinha, Adv.
FOR ADMISSION			
2.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors.	Mr. Vipul Ganda, Mr. Santosh K. Giri & Mr. Tarun Mehta, Advs. for Applicant
AFTER NOTICE			
3.	Original Application No. 498/2015 (M.A. No. 1293/2015)	Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Pushp Saini, Adv. in person Ms. Divya Prakash Pandey, Adv. for R-1 Mr. Rajkumar, Adv. & Mr. S. L. Gundli, SLO for R-2 Mr. Shibani Ghosh Chowdhury, Adv. for Applicant in M.A. No. 1293/2015
4.	M.A. No. 1203/2015 in Original Application No. 106/2013	Gaurav Jain Vs. State of Punjab & Ors.	Ms. Parul Gupta, Adv. for Applicant in Misc. Application Mr. Anil Soni & Mr. Ravi Kand, Advs. for R-1
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 465/2015	Friends Vs. Ministry of Environment, Forest & CC & Ors.	Mr. Sugriva Dubey, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 & 3 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-2 Mr. Ravinder Kumar, Adv. for Metro Corporation & NOIDA Mr. Tarunvir Singh Khehar, Adv. Mr. Vivek Paul Oriel, Adv.

6.	M.A. No. 1107/2015 in Original Application No. 171/2013	NGT Bar Association Vs. MoEF	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for DC, Faridabad Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for State of U.P. Ms. Alpana Poddar with Mr. S. L. Gundli, Sr. LO for CPCB Mr. Pradeep Kr. Misra & Mr. Daleep Kr. Dhyani, Adv. for UPPCB Mr. Abhishek Atrey & Mr. Sumit Rajora, Adv. for UT of Lakshdweep Mr. Anand Prakash & Mr. Ravi Dhopar, Adv. Mr. Gudipati G. Kashyap, Adv.
FOR HEARING			
7.	Original Application No. 168/2015	Nadeem Iqbal Vs. Nagar Nigam, Bareilly & Ors.	Mr. Anant Kumar Agarwal, Adv. for Applicant Mr. M. P. Shorawala, Adv. for R-1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Ms. Savitri Pandey, Adv. for R-4
8.	Original Application No. 287/2015 (M.A. No. 1252/2015)	Harminder Syal and Akash Seth Vs. Ministry of Environment and Forests & Ors.	Mr. Harminder Syal & Mr. Akash Seth, Applicant in person Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, AAG with Rahul Khurana, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for R-4 Mr. Prabhakar Tiwari, Adv. for Applicant M.A. No. 1252/2015)
9.	Original Application No. 308/2015	Kaushambi Apartments Residents Welfare Association (KARWA) Vs. UP Pollution Control Board & Ors.	Mr. Ajay Kohli, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for R-1 Ms. Rashra Golcha, Adv. with Mr. Dinesh Jindal, L.O. for R-2 Mr. D. Rajeshwar Rao, Adv. for R-3 Ms. Savitri Pandey & Ms. Azma Praveen, Adv. for R-4 & 6 Mr. Rohit Raj Sachan & Mr. Kunal Soni, Adv. for R-5
10.	Original Application No. 495/2014	S. Sivakumar Vs. Union of India & Ors.	Mr. T. Mohan, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. M. Yogesh Kanna, Adv. for R – 2 & 3 Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5
11.	Appeal No. 87/2014 (M.A No. 862/2014 to M.A No. 864/2014)	Ossie Fernandes Vs. MoEF & Ors.	Mr. T. Mohan, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R – 1 Mr. M. Yogesh Kanna, Adv. for R – 2 & 3 Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R - 5
12.	M.A. No. 701/2015, M.A. No. 1052/2015 & M.A. No. 1084/2015 in Original Application No. 183(T _{HC})/2013	Ajay Kumar Negi & Anr. Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. Mr. Vikas Malhotra, Adv. for R-1 Mr. Suryanarayan Singh, AAG for R-2, 5&6 Mr. A. D. N. Rao, Adv. for Applicant

13.	M.A. No. 1161/2015 (I.A. No. 1157/2004) M.A. No. 1178/2015 & (I.A. No. 3305/2011) M.A. No. 1179/2015 (I.A. No. 2085/2007) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
14.	Original Application No. 57/2014 (M.A No. 116/2014)	Progressive Resident Welfare Association Vs. Haryana Urban Development Authority & Ors.	Mr. Vinay Sabharwal, Adv. for Applicant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 1
15.	Original Application No. 488/2014 (M.A. No. 762/2015 & M.A. No. 1085/2015)	Court on its own Motion Vs. State of H.P. & Ors.	Mr.Suryanarayana Singh,AAG for R-1, 5 & 6 Ms. Panchajanya Batra Singh,Adv. for R-7 Mr. Mandeep Singh Vinaik, Adv. for Applicant in M.A. No. 762/2015 Mr. Aditya Dhawan, Adv. for R-3 & 4 Mr. D. Ray Choudhury, Adv. Mr. A. C. Mishra, Adv. Mr. B. V. Niren, Adv. for MoPNG
16.	Original Application No. 170/2015	Preminder Kaur Vs Amrik Singh Nagpal & Anr.	Mr. Mandeep S. Vinaik, Adv. for Applicant Mr. Aditya Dhawan, Adv. for R-1 & 2 Mr. Suryanarayana Singh, Sr. Addl. AG for R-3 to 6
17.	M.A. No. 1250/2015 in Original Application No. 237(THC)/2013	Court on its own Motion Vs. State of H.P. & Ors.	Mr. Rajesh Gupta & Mr. Harpreet Singh, Advs. for Applicant in M.A. No. 1250/2015 Mr. Suryanarayana Singh, Sr. AAG for R-1 Ms. P. B. Singh, Adv. for MoEF Mr. Ajit Pudasery, Adv. for GAIL Gas Mr. B. V. Niren, Adv. for PNG
18.	Original Application No. 121/2014 (M.A. No. 356/2014, M.A. No. 525/2014 & M.A. No. 785/2015)	Yogendra Mohan Sengupta Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. For R – 1 Mr. Suryanarayana Singh, AAG for R-2 to 4 Mr. Aditya Dhawan, Adv. for R – 5 Mr. Anup Rattan, AAG for State of HP Mr. Anil Nag, Adv. for Himachal Pradesh Public Service Commission
19.	Original Application No. 505/2015 (THC) (CWP No. 1370/2005) (HP High Court, Shimla)	Sheela Malhotra Vs. State of H.P. & Ors.	Mr. Narender Thakur, Adv. for Applicant Mr. Suryanarayana Singh, AAG Mr. V. S. Chauhan, AAG with Mr. J. K. Verma, DAG, for R-1 & 3 Mr. Hamender Chandel, Adv. for R-2
20.	Original Application No. 22(T _{HC})/2013 (M.A No. 19/2014)	Sukhdev Vihar Residents Welfare Association & Ors. Vs. State of NCT of Delhi & Ors.	Mr. K.K. Rohatgi, Adv. for Applicant Mr. Vivek Kumar Tandon, Adv. for GNCT Mr. Balendu Shekhar, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R – 3 Mr. Raman Yadav, Adv. for R – 4 Mr. B. Mahapatra, Adv. for R – 5 Mr. Raj Kumar, Adv. with Mr. Bhupander Kumar, LO for R – 6 Mr. Rajiv Bansal, Adv. for R – 7 Mr. Vivek Chib, Adv. for R - 8 Mr. Pawan Upadhyay, Adv. for R – 9 Ms. Savitri Pandey, Adv. for R - 10 Mr. Nasir Ahmed, Adv. for R – 11 Ms. Puja Kalra, Adv. Ms. Krishna Kumar Singh, Adv. for MoEF

21.	Original Application No. 318/2013 (M.A. No. 1128/2015) State of Uttar Pradesh State of Rajasthan State of Himachal Pradesh State of Punjab State of Haryana State of Uttarakhand State of Madhya Pradesh State of Karnataka State of Chhattisgarh State of Gujarat State of Kerala State of Andhra Pradesh State of Arunachal Pradesh State of Assam State of Bihar State of Goa State of Jammu & Kashmir State of Jharkhand State of Maharashtra State of Manipur State of Meghalaya State of Mizoram State of Nagaland State of Odisha State of Sikkim State of Tamil Nadu State of Telangana State of Tripura State of West Bengal Andaman & Nicobar Islands Chandigarh Dadra & Nagar Haveli Daman & Diu Delhi Lakshadweep Puducherry	Rajendra Singh Bhandari Vs State of U.K. & Ors.	Mr. Neeraj K. Jain, Sr. Adv. along with Mr. Aniruddh Joshi, Adv. for Applicant Mr. Rahul Verma, Adv. for R – 1 & 2 Mr. Mukesh Verma, Adv. for R – 3 to 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Anil Soni, Adv. for R – 7 Mr. Rudreshwar Singh, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Gurinderjit, Adv. Mr. N.P. Singh, Adv. for GNCTD Mr. Ranjan Mukherjee, Adv. Mr. Sapam Biswajit, Adv. Ms. Rituraj Biswas, Adv. Ms. Bansuri Swaraj, Adv. Dr. Abhishek Atrey, Adv. Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shubham Bhall, Adv. for UT of Chandigarh Ms. Aruna Mathur, Adv. for State of Sikkim Mr. K. Enatoli Sama, Adv. for State of Nagaland Mrs. G. Indira, Adv. for UT of Andaman & Nicobar Administration Ms. Antima Bazaz, Adv. for State of J & K Ms. Prerna Singh, Adv. for State of A.P. Mr. Gaurav Bhatia, AAG along with Ms. Savitri Pandey, Adv. for State of U.P Mr. C.D. Singh, Adv. for State of Chhattisgarh Mr. Alok Kumar, Adv. for UT of Daman & Diu and Dadar & Nagar Haveli Mr. Suryanarayan Singh, AAG for State of H.P. Mr. Devashish Bharuka, Adv. for State of Jharkhand Ms. Hemantika Wahni, Adv. Mr. Som Raj Choudhury, Adv. for State of Odisha Mr. Lav Kumar Agrawal, Adv. for Applicant in M.A. No. 1128/2015
22.	Original Application No. 110(T _{HC})/2012	Threat to life arising out of coal mining in south garo hills district Vs. State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae) Mr. Ranjan Mukherjee, Adv. for R – 1 Ms. P. B. Singh, Adv. for R -1A Mr. S.C. Shyam, Sr. Adv. for R – 2 Mr. Subhash Ch. Keyal, Adv. for R - 3 Mr. Saurabh Sharma, Adv. for R – 4 & 5 Ms. Purabi Sharma, Adv. For R – 6 Mr. Tayenjam Momo Singh, Adv. for R – 7
23.	Original Application No. 73/2014 M.A No. 174/2014, M.A No. 662/2014, M.A No. 65/2015, M.A No. 92/2015, M.A No. 95/2015, M.A No. 96/2015, M.A No. 112/2015, M.A No. 116/2015, M.A No. 153/2015, M.A No. 184/2015,	All Dimasa Students Union Dima Hasao Dist. Committee Vs State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae) Mr. Ranjan Mukherjee, Adv. for R - 1 Mr. Vijay Panjwani, Adv. Mr. Tayenjam Momo Singh, Adv. for R – 2 Ms. Panchjanya Batra Singh, Adv. for R-5 Mr. A.K. Prasad, Adv. for R-8 Mr. H.S. Thangkhiew, Sr. Adv. along with Mr. Philemon Nongbri, Adv. for R-9 & 10 Dr. O.D.V. Labia, Sr. Adv. along with Mr. Philemon Nongbri, Adv. for R-11

	M.A No. 185/2015, M.A No. 245/2015, M.A No. 336/2015, M.A No. 337/2015, M.A. No. 476/2015, M.A. No. 668/2015, M.A. No. 672/2015, M.A. No. 1139/2015, M.A. No. 1205/2015 M.A. No. 1206/2015 & M.A. No. 1207/2015)		Mr. Rajiv Dutta, Sr. Adv. along with Mr. Saurabh Sharma, Adv. Mr. Aachal Gupta, Adv. for R - 16 Mr. Rituraj Biswas, Adv. Mr. K. Paul, Adv. Mr. Amit Kumar, Adv. Mr. Subhro Sanyal, Adv. Mr. Phuyosa Yobin, Adv. for Applicant in M.A. No. 1139/2015 Mr. S. L. Gundli, Sr. LO, CPCB Mr. Daleep Kumar Dhyani, Adv.
24.	Original Application No. 13/2014 (M.A No. 154/2015)	Impulse NGO Network Vs State of Meghalaya & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Ranjan Mukherjee, Adv. for R – 1 Mr. Tayenjam Momo Singh, Adv. for R-2 Mr. Subhro Sanyal, Adv. for R - 3 Ms. P.B. Singh, Adv. for R - 4
25.	Original Application No. 186/2014	Thomas Nongtdu & Anr. Vs State of Medhalaya & Anr.	Mr. Vijay Panjwani, Adv. for Applicant Mr. Ranjan Mukherjee, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Tayenjam Momo Singh, Adv. for R – 3 Mr. A. K. Prasad, Adv. for R-14
CASES OF COURT NO. 2			
FOR ADMISSION			
26.	Appeal No. 147/2015 (M.A. No. 1290/2015)	New Era Poultries Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Abhinit Das, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
27.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Nivedita Sharma, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Vivek Sharma, Adv. for R-4 Mr. Taruna A. Prasad, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
28.	Original Application No. 416/2015	Omakumar Vs. State of Haryana & Ors.	Mr. Ajit Sharma, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2
29.	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-2, 3, 5 to 9 Mr. Pradeep Misra, Adv. for R-4
30.	Original Application No. 486/2015	Ishan Jha Vs. State of U.P. & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-1, 4 to 6 Mr. Pradeep Misra & Ms. Daleep Dhyani, Adv. for R-2
FOR HEARING			
31.	Original Application No. 01/2012 (M.A. No. 146/2014)	Sanjay Agnihotri Vs. Union of India & Ors.	Mr. Raj Panjwani, & Mr. Rahul Choudhary, Adv. For the Applicant Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Adv. for R-2 Mr. N.K. Gupta, Sr. Environment Engineer, for R -3 Mr. Gautam Kumar, Adv. for R- 4

			Mr. Ravindra Kumar, Adv. for R-5 Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. for R – 6 Ms. Savitri Pandey, Adv. for R-10 Mr. Rajkumr & Mr. Bhupender Kumar, Adv. for R-7 Ms. Sakshi Popli, Adv. for DJB
32.	Original Application No. 58/2015 (M.A No. 186/2015, M.A.No.400/2015 & M.A.No.452/2015) (PH)	Ramesh Chand & Ors. Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suryanarayan Singh, AAG for R –2 to 6 Mr. Abhinav V. Sr. Adv. with Ms. Liza, Adv. for R – 7 to 10
33.	Original Application No. 181/2015 (M.A No. 519/2015 & M.A No. 520/2015)	Kuldeep Nagar Vs. Union of India & Ors.	Mr. Sanjay K. Pandey, Adv. for Applicant Ms. Panchajanaya Batra Singh, Adv. for R-1 Mr. A. R. Takkar, Adv. for R-2 Mr. Amit Agrawal, Adv. for WBPCB Ms. Yogmaya Agnihotri, Adv. for R-3&4 Mr. Vikram Mehta, Adv. for R-5 Ms. Neha Rajpal, Adv. for R-6 Mr. Amit Agarwal, Adv. for R-7 Mr. Devraj Ashok, Adv. for R-8 Mr. Amit Mehta, Adv. for R-15 Ms. Jyoti Dutt Sharma, Adv. for R-16 Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Devraj Ashok, Adv. for State of Karnataka
34.	Original Application No. 255/2015	Green City Vikash Samiti Vs. The Secretary Ministry of Home & Ors.	Mr. C.S.S. Tomar, Adv. for Applicant Mr. Amit Aggarwal, Adv. for R-2 Mr. K. Mohan Rao, Adv. for R-3 Mr. Anuj Aggarwal, Adv. for R-4 Mr. Balendu Shekhar, Adv. for R-5 Mr. D. Rajeshwar, Adv. for R-6 & 7 Mr. Allauddin Khan, Adv. for R-9 Mr. D. Rajeshwar, Adv. for R-6 & 7

DATE: 14th December, 2015

Time: 2.00 PM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASE OF COURT NO. 2			
FOR HEARING			
1.	Original Application No.16/2014 (M.A.No.102/2014, M.A.No.451/2015 & (M.A. 741/2015)	Sh. Hazi Arif & Ors. Vs State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Adv. for the Applicant Ms. Savitri Pandey, Adv. for R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3 Mr. Pradeep Mishra & Mr. D.K.Dhayani, Adv. for R- 4 Ms. Reena Singh, & Ms. Bhakti Pasrija Sethi, Adv. for R-5 Ms. Parul Gupta, Adv. as Local Commissioner Ms. Mridule Ray Bharadwaj, Adv.for R-7 Mr. Raj kumar for R-8 Mr. M.K. Bhardwaj, Adv. For R-8 & 9 Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv (CPCB) with Mr. S.L. Gundhi S.L.O, for R-11 Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13 Ms. Ranjana Roy, Adv. for R-14 Ms. Jagriti Singh, Adv. for R-15 Mr. Vineet Dwivedi, Adv. for R-12 & 16 Mr. Nilesh Sinha, Adv. for R-12 &16 Mr. Ankit Bhatnagar, Adv. for R-19 Mr. Pawan Upadhyay, Nishant Kr., Adv. For Country Suit Inn

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